

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

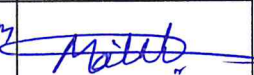
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

SINGLE MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 141/252/HDB/2017
NAME OF THE COMPANY	Immortal Software Technologies Private Limited
NAME OF THE PETITIONER(S)	Immortal Software Technologies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. MALIK ARJUNA RAO	CA	CA 8121580580@gmail.com 8121580 580	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri N. Mallikarjuna Rao, Ld. CA for the Applicant Company.

RoC report is awaited. Post the case on 19.02.2018.

  
Member (J)